

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.1395  
TO BE ANSWERED ON 26-07-2018

**ODF Villages**

**1395. SHRI K.C. VENUGOPAL:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the number of villages declared as Open Defecation Free (ODF) in different States as per the latest survey;
- (b) the names of the States which have maximum toilet coverage as per the survey;
- (c) the details of funds sanctioned to various States including Kerala under Swachh Bharat Mission (SBM) during each of the last three years, State-wise;
- (d) whether the Government has taken steps under SBM to eradicate manual scavenging existing in different parts of the country; and
- (e) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE  
MINISTRY OF DRINKING WATER & SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a)&(b) No such survey has been conducted by the Government. As per Swachh Bharat Mission (Gramin) [SBM(G)] guidelines, villages are self-declared as Open Defecation Free (ODF) in the meeting of Gram Sabha. State/UT-wise number of ODF declared villages as on 23.7.2018 as reported by the States/UTs on the Integrated Management Information System (IMIS) of SBM(G) is given at **Annexure-1**. 19 States/UTs, namely, Sikkim, Himachal Pradesh, Kerala, Uttarakhand, Haryana, Gujarat, Chandigarh, Daman and Diu, Arunachal Pradesh, Chhattisgarh, Meghalaya, Dadra & Nagar Haveli, Punjab, Mizoram, Rajasthan, Maharashtra, Andaman & Nicobar Islands, Lakshadweep and Andhra Pradesh have 100% toilet coverage and become ODF.

(c) Details of, State/UT-wise, Central share released under SBM(G) during the last 3 years to the States/UTs including Kerala are given at **Annexure-2**.

(d) and (e) SBM(G) guidelines prohibits construction of 'insanitary latrines' as defined in 'The Prohibition of Employment as Manual Scavenger and Rehabilitation Act, 2013'. The guidelines also provide that States must ensure complete survey of Gram Panchayats on priority to find existence of any insanitary latrines and if any such latrine is found it should be converted to sanitary latrines. As reported by the States, during the survey, 170571 households were found with insanitary latrines with night soil removed by human. Out of these, 100% latrines have been converted into 'sanitary latrines'.

**Statement referred in part (a) of the reply to Lok Sabha Un-Starred Question No.1395  
due for reply on 26-07-2018**

**State/UT-wise number of ODF declared villages as on 23.7.2018**

<b>S.N.</b>	<b>State/UT</b>	<b>ODF declared villages</b>
1	A & N Islands	192
2	Andhra Pradesh	18841
3	Arunachal Pradesh	5389
4	Assam	13992
5	Bihar	6045
6	Chandigarh	13
7	Chhattisgarh	18769
8	D & N Haveli	69
9	Daman & Diu	26
10	Goa	22
11	Gujarat	18261
12	Haryana	6908
13	Himachal Pradesh	15925
14	Jammu & Kashmir	4609
15	Jharkhand	18528
16	Karnataka	20768
17	Kerala	2027
18	Lakshadweep	9
19	Madhya Pradesh	30811
20	Maharashtra	40500
21	Manipur	1834
22	Meghalaya	6028
23	Mizoram	695
24	Nagaland	1147
25	Odisha	11509
26	Puducherry	230
27	Punjab	13726
28	Rajasthan	42869
29	Sikkim	441
30	Tamil Nadu	11892
31	Telangana	5027
32	Tripura	42
33	Uttar Pradesh	34678
34	Uttarakhand	15473
35	West Bengal	33525
	<b>Total</b>	<b>400820</b>

## Annexure-2

**Statement referred in part (c) of the reply to Lok Sabha Un-Starred Question No.1395  
due for reply on 26-07-2018**

<b>State/UT-wise, Central share released under SBM(G) during last 3 years (Rs. in Crore)</b>			
<b>State/UT</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>
A & N ISLANDS	3.40	3.00	30.72
ANDHRA PRADESH	234.17	342.21	1219.88
ARUNACHAL PRADESH	38.71	65.09	137.30
ASSAM	474.27	747.58	1171.95
BIHAR	221.55	131.86	875.92
CHHATTISGARH	144.72	584.46	677.83
D & N HAVELI	0.00	0.00	17.68
DAMAN & DIU	0.00	0.00	2.00
GOA	1.05	0.00	0.52
GUJARAT	478.22	751.23	466.04
HARYANA	32.76	68.79	39.66
HIMACHAL PRADESH	4.37	117.30	20.68
JAMMU & KASHMIR	4.05	59.51	202.38
JHARKHAND	97.32	455.46	698.66
KARNATAKA	450.77	419.56	983.39
KERALA	8.50	196.28	59.36
MADHYA PRADESH	374.33	1210.77	1380.61
MAHARASHTRA	567.45	528.94	1235.34
MANIPUR	44.19	27.28	77.02
MEGHALAYA	35.65	75.70	153.89
MIZORAM	3.32	10.98	46.24
NAGALAND	10.83	64.12	71.41
ODISHA	571.50	863.65	457.02
PUDUCHERRY	4.40	0.00	50.25
PUNJAB	38.70	197.02	283.48
RAJASTHAN	938.73	777.30	981.51
SIKKIM	6.12	6.87	12.98
TAMIL NADU	78.94	537.02	865.94
TELANGANA	128.39	135.72	481.94
TRIPURA	38.89	24.98	24.00
UTTAR PRADESH	565.39	1153.33	3155.37
UTTARAKHAND	49.37	348.05	146.69
WEST BENGAL	712.92	655.50	583.23
	<b>6362.96</b>	<b>10559.58</b>	<b>16610.88</b>